Central Economic Intelligence Bureau  
6th & 8th Floor, B-wing, Janpath Bhawan, Janpath, New Delhi, Dated: 17th February, 2020

TRAINING CIRCULAR

Sub: Training programme on “Legal Aspects & Legal Matters” at National Law University, Delhi for the Year 2020- reg.

A five day training programme on “Legal Aspects & Legal Matters” is scheduled to be conducted at National Law University, Delhi, Sector-14, Dwarka, New Delhi – 110078 from 20th to 24th April, 2020 for IRS officers of the rank of Assistant Commissioner/Assistant Director to Principal Commissioner/ Principal Director.

2. Duration & Schedule of the Course:

Duration: 5 days  
Schedule: From 20th to 24th April, 2020.

3. Eligibility:

(i) IRS officers.  
(ii) IRS (C&CE) officers.

4. Course Contents:

Framing of Issues/Question of Law Indirect Tax; Handling Evidence in Tax cases: Law & Practice; PMLA: Issues and Challenges; GST at work: Issues and Challenges; Broader understanding of GST Network; Insolvency and Bankruptcy Code; Arrest & Preventive Detention under Tax Laws and COFEPOSA; Detection, Investigation and Prosecution of Account Frauds: Forensic Audit and Law; Serious Frauds and Investigations by SFIO; Investigation of cyber offences in India; Admissibility of Electronic Evidence; Corporate Criminal Liability and Vicarious Liability; Investigation of Companies; Procuration, Preservation and Presentation of Electronic Evidence; International Taxation, Transfer Pricing, FCRA; Law against Benami Transactions; Sanction for Prosecution under PC Act and Cr. P. C.; Procedure relating to Search, Seizure, Arrest and Destruction of Seized property under NDPS Act.

5. Course Fee:

(i) For Residential Participants: Rs.28,850/- + 18% GST = Total Rs.34,044/-.

(ii) For Non-Residential Participants: Rs.17,050/- + 18% GST = Total Rs.20,120/-.

6. Mode of Payment of Course Fee:

The course fee has to be paid by the office of the participant which is paid through Demand Draft/NEFT in advance. In case of payment through Demand Draft, it should be drawn in favour of Registrar, National Law University, Delhi. Following are the bank account details

(Contd...2...)
for NEFT/RTGS for participants:

<table>
<thead>
<tr>
<th>Name of the Account Holder</th>
<th>National Law University Project and Training</th>
</tr>
</thead>
<tbody>
<tr>
<td>Bank Name</td>
<td>UCO Bank</td>
</tr>
<tr>
<td>Account No.</td>
<td>18710110012215</td>
</tr>
<tr>
<td>IFSC Code</td>
<td>UCBA0001871</td>
</tr>
<tr>
<td>MICR Code</td>
<td>110028051</td>
</tr>
<tr>
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<td>Saving</td>
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</tbody>
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7. Nominations:
   a) It is requested to circulate the Training Circular among all eligible officers and nominate eligible officers, one as ‘main’ and others as ‘reserve’ from each office for the said course.

   b) The supervisory officers of the participants are to send the willingness & nomination of the participants, after due vigilance check, directly to the Bureau, under the intimation to their Cadre Controlling Authority.

   c) Following details of the participants are to be provided by email to ad3-ceib@gov.in to liaison officer of the Bureau latest by March 30, 2020:

   (i) Name and Designation
   (ii) Office (With Postal Address)
   (iii) Telephone/ Mobile No and Fax No.
   (iv) E-mail Id

8. Liaison officer of Central Economic Intelligence Bureau:

<table>
<thead>
<tr>
<th>Name</th>
<th>Shri Bhanu Prakash Meena, Assistant Director (Coord.)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Mobile No</td>
<td>9899500552</td>
</tr>
<tr>
<td>E-Mail</td>
<td><a href="mailto:ad3-ceib@gov.in">ad3-ceib@gov.in</a></td>
</tr>
</tbody>
</table>

9. Confirmation of the Nomination:

   a) The nominations should be sent to Central Economic Intelligence Bureau and not to the Institute directly. The officers shortlisted by the Bureau for participation in the programme shall be intimated to the concerned office and officers by this Bureau in due course.

   b) Head of the office is requested to relieve nominated officers for the training programme only after receiving confirmation of acceptance of their nominations from this Bureau.

(Bhawani Shankar)
Additional Director

To,
To,
All Convener REICs, All Pr. Chief Commissioners/Chief Commissioners/Director Generals Central Excise, Customs & Service Tax (Goods and Service Tax) and All Pr. Chief Commissioners/Chief Commissioners /Director Generals Income Tax (By Name), DGCEI, DRI, ED, FIU-Ind, SPIO, CBDT, CEIB & CBIC website, Pr. Commissioners/Commissioners Central Excise, Customs & Service Tax (Goods and Service Tax)/Pr. Commissioners of Income Tax/Commissioners of Income Tax (By E-mail).